

**IN THE VACANT COURT OF SH. SANJAY BANSAL,
Ld. SPECIAL JUDGE (PC ACT) CBI- 16, RADC, NEW DELHI.**

ORDER

In Continuation of Order No. 2/RG/DHC/2021 dated, 19.04.2021, and pursuant to the order no. 5/R/RG/DHC/2021 dated 23.4.2021, of the Hon'ble High Court of Delhi, New Delhi, all the cases except urgent cases listed before this court during the period from 26.04.2021 to 15.05.2021 shall stand adjourned *en bloc* as follows:

S.No.	Original Date Listed	Date to which Matters adjourned
1.	26.04.2021	04.06.2021
2.	27.04.2021	05.06.2021
3.	28.04.2021	07.06.2021
4.	29.04.2021	08.06.2021
5.	30.04.2021	09.06.2021
6.	01.05.2021	10.06.2021
7.	03.05.2021	11.06.2021
8.	04.05.2021	01.07.2021
9.	05.05.2021	02.07.2021
10.	06.05.2021	03.07.2021
11.	07.05.2021	05.07.2021
12.	10.05.2021	06.07.2021
13.	11.05.2021	07.07.2021
14.	12.05.2021	08.07.2021
15.	13.05.2021	09.07.2021
16.	15.05.2021	12.07.2021

-Sd-
Reader/Ahlmad
Court No. 401
RADC, N.D.